

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

614/2012
CA.634/2013

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th July, 2017, 10.30 A.M

Name of the Company		Alok Mazumdar & Anr.- Versus- Chukervrtty, Chatterjee & Co. Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

MANJU
1. ~~MRS. A.~~ Bhutaria, Adv. } Petitioners DMajumdar
DRIPTO
2. MR. D. Majumdar, Adv. } 27/7/17

3. MR. R. GHOSH, ADVOCATE
4. MR. M.A. JABBAR, ADVOCATE
5. MR. N. KHANJOY, ADVOCATE

[Signature]
RESPONDENTS

N. Khanjoy
27/07/2017

27-07-2017 – CP No. 614/2012 – CA 634/2013 – Alok Mazumdar & Anr. Vs. Chukervrtty,
Chatterjee & Co. Ltd. & Ors.

ORDER

The Ld. Lawyer on behalf of the petitioner as well as on behalf of the respondent(s)
are present.

Both side prayed for some time on account of settlement.

Heard; the prayer of the parties is allowed.

Fix on 09-08-2017.

Sd.

MANORAMA KUMARI
MEMBER(J)